

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2016
NAME OF THE PETITIONER(S) : R. Doraisamy and D. Dhanalakshmi
NAME OF THE RESPONDENT(S) : M/S Mehala Carona Textiles Private Limited & others
SECTION : 397/398

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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A.v. ARUMUGHAM
for vidya shankar

Respondent 1 to 5



ORDER

Counsel for the Petitioner present. Counsel for R1 to R5 present. No representation on behalf of R6. Counsel for R1 to R5 again prayed for time for filing counter. One last and final opportunity is given in the interest of justice for filing counter within two weeks by giving a copy to the other side. Thereafter, within one week the rejoinder will be filed by the Petitioner. Put up on **10.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)